

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 13 of 2017**

**IN THE MATTER OF:**

**Vinod Kumar Gupta**

**...Appellant**

**Versus**

**CCI & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Prakhar Gupta and Mr. Vinod Kumar Gupta**

**For Respondents: Mr. Amit Sibal, Sr. Advocate with Mr. Jejas Karia, Mr. Yaman Verma, Mr. Shashank Misra, Ms. Nitika Dwivedi, Mr. Soham Kumar, Mr. Saksham Dhingra and Mr. Kunal Sharma, Advocates**

**O R D E R**

**14.08.2019:** Post this case for 'hearing' on **17<sup>th</sup> September, 2019** at **2.00 P.M.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

*sa/gc*